

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 201 of 2011 & I.A. No. 309 of 2011

Dated: 17^h January, 2012

**Present: Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V. J. Talwar, Technical Member**

**Tamil Nadu Generation & Distribution
Company Ltd.**

....

Appellant (s)

Versus

**Power Grid Corporation of India
Ltd. & Ors.**

....

Respondent(s)

Counsel for the Appellant(s) : Mr. V. Senthil Kumar

**Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Sneha V. for R-1.**

ORDER

Learned advocate for the appellant seeks time to file rejoinder. However, we are fixing the appeal for hearing on **15th February, 2012.** In the meantime, the appellant will file rejoinder upon service of the same to the respondents.

**(V.J. Talwar)
Technical Member**

**(P.S. Datta)
Judicial Member**

